



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

INDEX

IN

REJOINER AFFIDAVIT

(On Behalf of Dewkant Kumar ..... Original Applicant)

IN

Original Application No. 75/ 2024/EZ



3001 DATE 24/08/2024

In the matter of –

Dewkant Kumar ..... Applicant

VERSUS

Bihar State Pollution Control Board & Ors ..... Respondents

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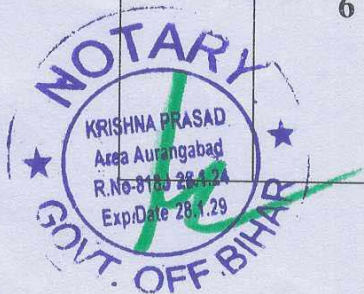


1  
C/S





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*Handwritten signature/initials*



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Filed By



Dewkant Kumar

(Applicant in Person)

Kathari Deep, Shiv Asthan,  
Thakurbari Road,  
Aurangabad-824101, Bihar

Place : Aurangabad

Filed On- 24/8/2024

*Handwritten signature or initials*



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

**Original Application No. 75/ 2024/EZ**

In the matter of –

Dewkant Kumar..... Applicant

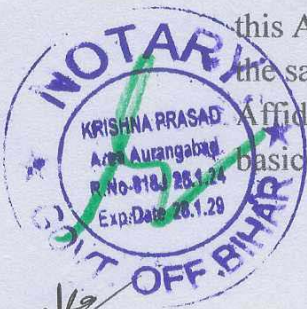
VERSUS

Bihar State Pollution Control Board & Ors..... Respondents

**AFFIDAVIT IN REJOINDER ON BEHALF OF THE APPLICANT TO THE  
REPLY FILED BY RESPONDENT NO. 3**

I, Dewkant Kumar, Son of Shri. Devendra Kumar, aged 36 resident of resident of Kathari Deep, Shiv Asthan, Thakurbari Road, Aurangabad, Bihar, Pin-824101, do hereby solemnly affirm and state as under:

1. That I have perused the Reply filed by the Respondent No.3 and am filing this Affidavit in Rejoinder thereto' with a view to controvert the contents of the same and place relevant facts on record. I deny the contents of the Affidavit to the extent that the same are contrary to and/ or inconsistent with basic facts and ground realities stated herein.





2. That the instant Rejoinder Affidavit is being filed in response to the Counter Affidavit dated 06.07 .2024 filed by Respondent No 3, District Magistrate & Collector, Aurangabad; the same is taken on record.
3. That Respondent No. 3, District Magistrate-cum-Collector, Aurangabad has filed the Counter Affidavit in a perfunctory manner amounting to a clear transgression of law as propounded by the Hon'ble Tribunal in catena of judgments regarding Air (Prevention & Control of Pollution) Act, 1981 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2008 earlier).

#### REJOINDER TO PARA WISE REPLY

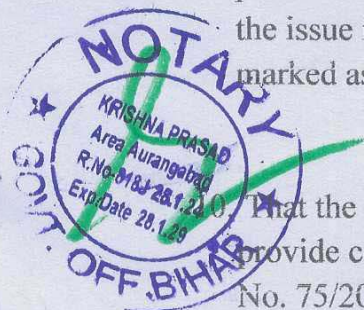
4. That the contents of Para 1 and 2 do not warrant any Rejoinder.
5. That the contents of Para 3, 4 and 5 require no comments being the matter of record.
6. That the averment made in Para 6 of the Counter Affidavit by Respondent no. 3 is wrong and incorrect. Furthermore the Fact Finding Committee constituted by the Hon'ble Tribunal for the inspection of the Sri Cement Plant cum Bihar Cement Plant did not request any document or photo from the Applicant or obtain signature of the Applicant on any document/Paper or Report whatsoever. The Applicant was not present with the said Committee during the inspection of the Sri Cement Plant cum Bihar Cement Plant and no information regarding the inspection was given to the Application. True Copy of the letter issued by the member secretary of the Bihar S PCB ON 29/4/24 is annexed herewith and marked as **Annexure-1**.
7. That the Air Pollution caused by the Sri Cement Plant is not a recent development making the lives of the people extremely difficult due to air pollution. Complaints regarding this issue has been filed already in the year 2019. True Copy of Application sent to Member Secretary of Bihar State





Pollution Control Board on 15/11/2019 in regard to complaint filed on Public Grievance Portal dated 4/11/2019 of PMOPG/E/2019/0643600 is annexed herewith and marked as **Annexure-2**. Furthermore true Copy of screenshot of the tweet(on Twitter) by the Applicant containing video of Sri Cement Aurangabad Plant causing air pollution dated 29 July 2022 to the Central Pollution Control Board along with the reply by the Central Pollution Control Board asking the exact location of the Sri Cement Plant, Aurangabad,Bihar dated 1/8/2022 is annexed herewith and marked as **Annexure-3**.

8. That of the Sri Cement Plant cum Bihar Cement Plant has been consistently causing difficulties for the people of Aurangabad, Bihar through polluting the air while the case- Original Application No. 75/ 2024/EZ regarding the same issue is pending before the Hon'ble National Green Tribunal. True copy of Screenshot of Tweet by the Applicant containing the video of Sri Cement Plant cum Bihar Cement Plant violating the rules of Air Pollution Act while the case is pending before the honourable NGT dated 25/6/24 along with the reply by Central Pollution Control Board on the said video dated 26/6/24 is annexed herewith and marked as **Annexure-4**.
9. That the concerned representative of the Sri Cement Plant cum Bihar Cement Plant accepted and acknowledged that there was some issue in bag filter at the said plant and the problem had to be resolved regarding the same. True copy of the screenshot of Whatsapp conversation regarding pollution being caused by the said plant while the case is still pending and the issue in the bag filter dated 21/5/2024 Board is annexed herewith and marked as **Annexure-5**.



That the Applicant had made several request through e-mails a request to provide copy of counter-affidavit/inspection report of Original Application No. 75/2024/EZ on 11/ 8/2024. However the request made by the Applicant was paid no heed and no such copy of the required document was sent to the Applicant. True Copy of screenshot of several emails sent by the Applicant



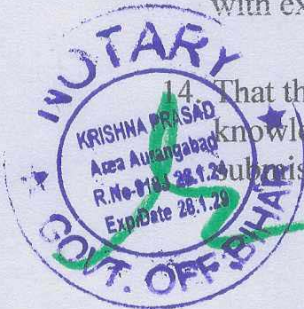
to Bihar State Pollution Control Board with a request to provide copy of counter-affidavit/inspection report of Original Application No. 75/2024/EZ dated 11/ 8/2024 is annexed herewith and marked as **Annexure-6**.

11. That the Applicant has attached true copies of photographic evidence showing the Sri Cement Plant cum Bihar Cement Plant causing difficulties for the people of Aurangabad, Bihar through polluting the air while the case-Original Application No. 75/ 2024/EZ regarding the same issue is pending before the Hon'ble National Green Tribunal. True Copies of photos taken on 21/5/24 as well as 6/6/24 during which the case was still pending is annexed herewith and marked as **Annexure-7**.

12. That under the above mentioned circumstances it is stated by the applicant, that the instant counter is misconceived by the respondent no. 3. So application are liable to be rejected is as much they are not tenable in the eye of law.

13. Instant application is filed with intention of misguiding this learned court into passing erroneous orders and as such is liable to be and should be dismissed with exemplary costs.

14. That the statement made in paragraphs no. 1 to 10 and 11 are true to my knowledge and those made in paragraphs 12, 13, 14 are my humble submission before this Hon'ble Tribunal.



prepared in my office.

Advocate

Solemnly affirmed before me on this the ..... day of August, 2024.

Solemnly affirm before me  
Sri Deokant Kumar  
Identified by C. K. Gaurav  
Notary, Aurangabad (Bihar)

*Deo Kantum*  
The deponent is known to me

*K. Prasad*  
*24.8.24*

NOTARY  
Aurangabad (Bihar)  
Notary Public

7  
*Chandan K Gaurav*  
*Adv*  
*E.N-1451/22*  
*29/8/24*





## बिहार राज्य प्रदूषण नियंत्रण पर्षद

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010  
दूरभाषनं० 0612-2261250 / 2262265, फ़ैक्स 0612-2261050  
पटना, दिनांक:-

पत्रांक-

प्रेषक-

एस चन्द्रशेखर, भावसे,

सदस्य-सचिव।

सेवा में

1. श्री अरुण कुमार, वरीय वैज्ञानिक, बिहार राज्य प्रदूषण नियंत्रण पर्षद, पटना।
2. श्री अभिजीत पाठक, वैज्ञानिक, 'घ' केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
3. श्री ललित भूषण रंजन, अपर समाहर्ता, औरंगाबाद।
4. श्री मनोरंजन कुमार सिंह, क्षेत्रीय पदाधिकारी, गया, बिहार राज्य प्रदूषण नियंत्रण पर्षद।

**विषय:-माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता में दायर O.A. No. 75/2024/EZ, देवकांत कुमार बनाम बिहार राज्य प्रदूषण नियंत्रण पर्षद के मामले में दिनांक-21.03.2024 को पारित आदेश का अनुपालन के संबंध में।**

प्रसंग:-औरंगाबाद जिले में अवस्थित मेसर्स श्री सीमेंट (बिहार सीमेंट प्लांट) से हो रहे वायु प्रदूषण के संबंध में।

महाशय,

उपरोक्त विषयक एवं प्रसंगाधीन विषय के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता के द्वारा देवकांत कुमार, ठाकुरबाड़ी रोड, जिला-औरंगाबाद के शिकायत पत्र को मूल आवेदन पर माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता पीठ में O.A. No. 75/2024/EZ द्वारा स्वतः संज्ञान लेते हुए मामला दायर किया गया है। इस विषयांकित मामला में आरोप लगाया गया है कि बिहार के औरंगाबाद जिले में मेसर्स श्री सीमेंट (मेसर्स बिहार सीमेंट प्लांट) के द्वारा क्षेत्र में व्यापक वायु प्रदूषण फैलाया जा रहा है।

उक्त शिकायत के आलोक में दिनांक-12.04.2024 को माननीय राष्ट्रीय हरित अधिकरण द्वारा सुनवाई के उपरान्त शिकायतकर्ता द्वारा लगाये गये आरोपों की तथ्यात्मक जांच कराने हेतु माननीय अधिकरण द्वारा एक संयुक्त समिति का गठन किया गया है। माननीय अधिकरण द्वारा यह भी निर्देश दिया गया है कि समिति संबंधित स्थल का दौरा कर एवं मूल आवेदन में लगाये गये आरोपों की जांच कर तथ्यात्मक प्रतिवेदन समर्पित



करेगी। विदित है कि इस संबंध में बिहार राज्य प्रदूषण नियंत्रण पर्वद द्वारा माननीय राष्ट्रीय हरित अधिकरण में शपथ-पत्र दायर किया जाना है।

अतः अनुरोध है कि दिनांक-03.05.2024 को संबंधित इकाई का स्थल निरीक्षण कर विस्तृत निरीक्षण प्रतिवेदन समर्पित किया जाय ताकि माननीय राष्ट्रीय हरित अधिकरण के समक्ष शपथ-पत्र ससमय प्रस्तुत किया जा सके।

विश्वासभाजन्

ह0/-

(एस.चन्द्रशेखर)

सदस्य-सचिव।

पटना, दिनांक:-

ज्ञापांक:-

प्रतिलिपि:- मेसर्स बिहार सीमेन्ट प्लांट, जसोईया गोड़, बियाडा इंडस्ट्रीयल ग्रोथ सेन्टर, जिला-औरंगाबाद, पिनकोड- 824101 को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

ह0/-

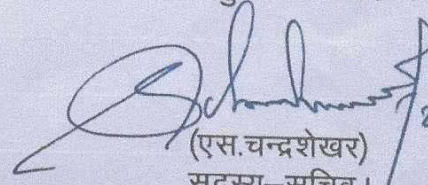
(एस.चन्द्रशेखर)

सदस्य-सचिव।

पटना, दिनांक:- 29-04-24

ज्ञापांक:- 8119

प्रतिलिपि:- श्री देवकांत कुमार, ठाकुरबाड़ी रोड, जिला-औरंगाबाद से अनुरोध है कि वे संयुक्त जाँच दल के समक्ष लगाये गये आरोपों का ससमय साक्ष्य प्रस्तुत करने का कष्ट करें।

  
(एस.चन्द्रशेखर)  
सदस्य-सचिव।

29/4/24

Annexure-2



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
परिषद्, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000

सीबी/पीआर/पीजी/19-20/

दिनांक: 15/11/2019

सेवा में,

सदस्य सचिव महोदय,  
बिहार प्रदूषण नियंत्रण बोर्ड,  
परिवेश भवन, प्लॉट न. एनएस-बी/2,  
पाटिलपुर औद्योगिक क्षेत्र,  
पाटिलपुर, पटना (बिहार) - 800023

विषय: जन-शिकायत पोर्टल पर दर्ज शिकायत के संबंध में।  
संदर्भ सं.: दिनांकित 04.11.2019 की पीएमओपीजी/ई/2019/0643600  
के०प्र०नि०बोर्ड में प्राप्ति 11.10.2019

महोदय,

कृपया जन-शिकायत पोर्टल पर दर्ज ऊपर उद्धृत शिकायत की प्रतिलिपि इस पत्र के साथ संलग्न है। ये शिकायत पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड को अरोपित की गई है।

यह अनुरोध किया जाता है कि शिकायत पर उचित कार्रवाई कर. 15 दिनों के भीतर इस कार्यालय को सूचित करते हुए कृत कार्रवाई रिपोर्ट आवंटक को अरोपित करें।

भवदीय,

(एम के चौधरी)  
अपर निदेशक

प्रतिलिपि

✓ श्री देवकान्त कुमार  
कठारी दीप, शिव आस्थान ठाकुरबारी रोड,  
औरंगाबाद, बिहार,  
08462343734/08462343734

(एम के चौधरी)  
अपर निदेशक



## Annexure-3

2:12

72%

← Post



**Dewkant Kumar**  
@DewkantK

औरंगाबाद (बिहार) में श्री सीमेंट की करतूत! लोगों का जीना मुहाल। क्या यह पर्यावरण को प्रदूषित नहीं कर रहा! लोग जिंदा ही मर जायेंगे इस धुआँ से, संज्ञान लिया जाये, 🙏 @CPCB\_OFFICIAL @News18Bihar @PMOIndia @India\_NHRC @BSPCBOfficial @MoHFW\_INDIA @MinistryWCD @activistritu @aajtak

Translate post



2:30 pm · 29 Jul 22

Post your reply





2:13

72%

← Post

2:30 pm · 29 Jul 22

View post activity

3 Reposts 1 Quote 12 Likes



Most relevant replies ▾

**Central Pollution Contro...** · 01 Aug 22

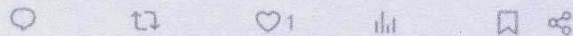
Replying to @DewkantK @News18Bihar and 7 others

Dear Sir,  
Please provide the exact location along with Pin Code to forward the complaint to concerned agency.

Regards,  
Complaint Redressal Team  
CPCB

**Dewkant Kumar** @DewkantK · 01 Aug 22

श्री सीमेंट प्लांट (बिहार सीमेंट प्लांट)  
बियाडा  
औरंगाबाद (बिहार)  
पिन - 824101



Post your reply



Annexure-4

2:11 [signal icons]

VoLTE 5G [signal icons] VoLTE 72% [battery icon]

← Post



**Dewkant Kumar**  
@DewkantK

Case is pending before the honorable NGT regarding air pollution by sri cement plant cum bihar cement plant, Aurangabad (bihar).But how this plant violating the rules of air pollution act. NGT took suo moto cognizance regarding this plant but continuing @CPCB\_OFFICIAL



2:59 pm · 25 Jun 24 · 119 Views

View post activity

1 Repost · 1 Like · 1 Bookmark



Most relevant replies ▾

Post your reply





2:11 [Icons]

VoLTE 5G LTE 47 72%

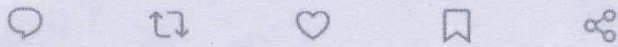
← Post



2:59 pm · 25 Jun 24 · 119 Views

View post activity

1 Repost 1 Like 1 Bookmark



Most relevant replies ▾



Central Pollution Control B... · 26 Jun

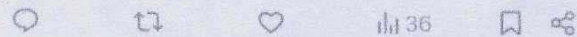
Replying to @DewkantK

Dear Sir,

Your complaint has been forwarded to the concerned agency for action through Bihar State PCB and the Complaint ID is: TW 21-15826.

Regards,

Complaint Redressal Team CPCB



Post your reply





Annexure-5

2:14 [signal icons] [battery icon] 72%

← DM Aurangabad [video icon] [voice icon] [menu icon]

23 April 2023

Messages and calls are end-to-end encrypted. No one outside of this chat, not even WhatsApp, can read or listen to them. Tap to learn more.

21 May 2024



Matter is pending before the honorable NGT with original application EZ/75/2024. But how sri cement violating the laws. 9:04 am ✓✓



Missed voice call Tap to call back 12:17 pm

[smiley icon] Message [attachment icon] [location icon] [camera icon] [voice icon]



2:17 [notification icons]

VoLTE 5G LTE1 71%

← DM Aurangabad



Voice call  
1 min 12:18 pm

⇒ Forwarded



⇒ Forwarded

Respected sir  
Recent video taken from same location  
Morning there was some issue in bag  
filter , now problem is resolved as  
shown in recent video  
This is for your kind information  
Regards

1:41 pm



DM Aurangabad

Respected sir  
Recent video taken from same location  
Morning there was some issue in bag filter , ...

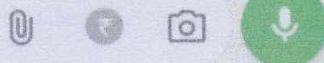
Ty sir 🙏

1:43 pm ✓✓

9 June 2024

Video call  
No answer 9:26 s

Message





Annexure-6

2:30 [signal icons] [battery 69%]  
← [trash] [envelope] [three dots]

Regarding counteraffidavit of  
75/2024/EZ Add label ☆

**d** dewkant kumar 11 Aug  
to msbspbcb-bih ^ [smiley] [reply] [three dots]

From dewkant kumar • dewkantbhu@gmail.com  
To msbspbcb-bih@gov.in  
Date 11 Aug 2024, 3:37 pm  
[See security details](#)

Sir,  
My self dewkant Kumar from Aurangabad (bihar). I want to say that I am a petitioner of the case dewkant Kumar vs bihar state pollution control board. Now this case is listed on 27 August. Humble request to provide copy of counteraffidavit/inspection report which is submitted on previous date.  
Regards  
Dewkant Kumar  
Mobile no-9113745430  
7309886812

**d** dewkant kumar 11 Aug  
[reply icon] [reply] [three dots]

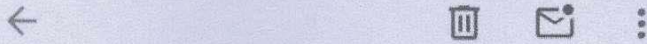
[reply icon] Reply [reply icon] [smiley]

[mail icon 99+] [video icon]



2:31 [notification icons]

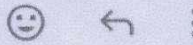
VoLTE 5G LTE1 69%



Regarding original application  
no 75/2024/EZ. Add label



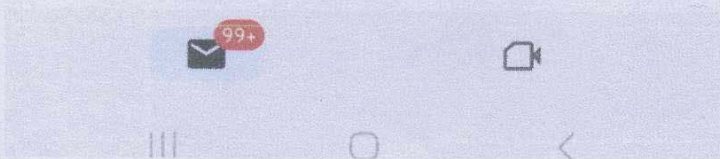
dewkant kumar 11 Aug  
to smitter.cpcb ^



From dewkant kumar · dewkantbhu@gmail.com  
To smitter.cpcb@nic.in  
Date 11 Aug 2024, 3:07 pm  
See security details

My self dewkant Kumar from Aurangabad (bihar).I am a petitioner of the case dewkant Kumar vs bihar state pollution control board which is listed on 27 August. CPCB is respondent no 2 in this case.plz provide counter affidavit on my mail [dewkantbhu@gmail.com](mailto:dewkantbhu@gmail.com). I would be grateful to you.

Regards  
Dewkant Kumar  
Mob no 7309886812,9113745430



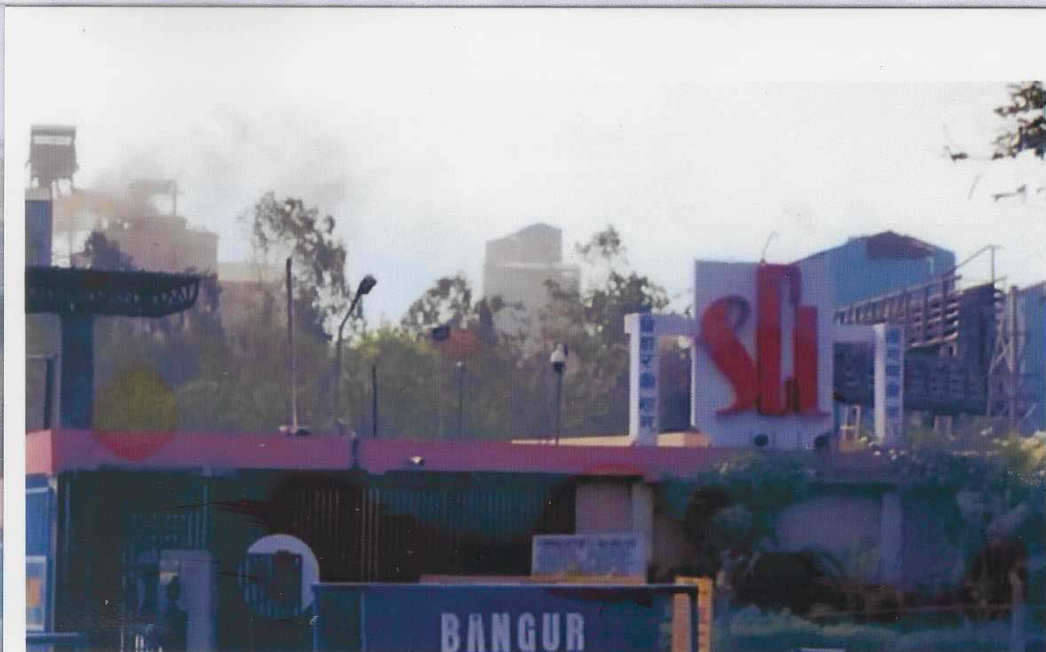
Annexure-7



6 June, 2024



21 May, 2024

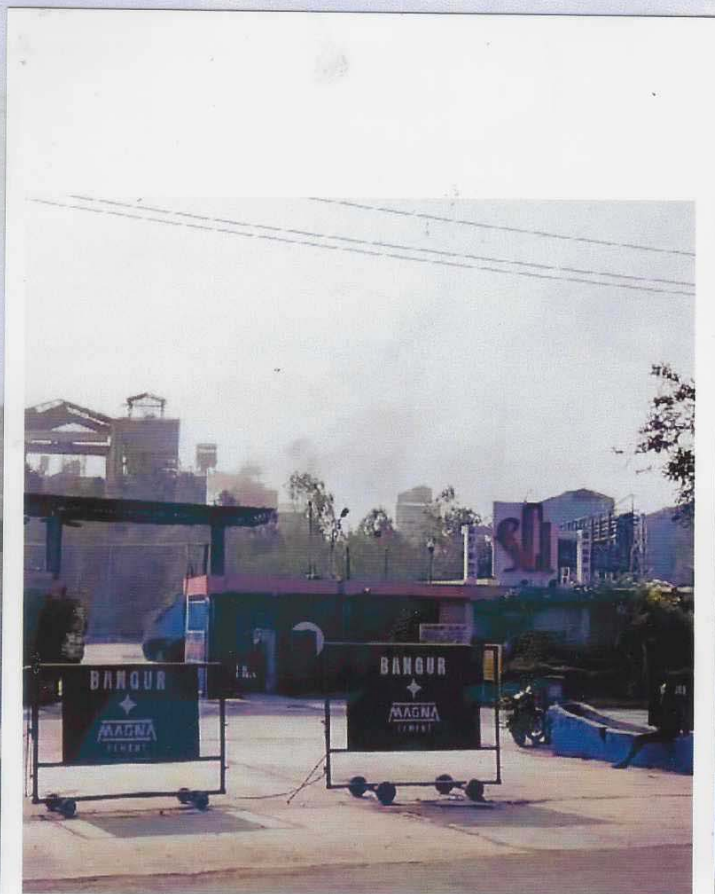


21 May, 2024



21 May, 2024





6 June, 2024



6 June, 2024



21 May, 2024



21 May, 2024



6 June, 2024



6 June, 2024



25

8 July, 2024





6 June, 2024